## **Business Of The House**

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 17<sup>th</sup> of March, 2025, will consist of: -

- 1. Consideration of any item of Government Business carried over from today's order paper:- [it contains (i) Consideration and passing of the Oilfields (Regulation and Development) Amendment Bill, 2024, as passed by Rajya Sabha, (ii) Consideration and passing of the Carriage of Goods by Sea Bill, 2024; and (iii) Consideration and passing of the "Tribhuvan" Sahkari University Bill, 2025]
- 2. Discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Railways.
- 3. Discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Agriculture and Farmers Welfare.
- 4. Discussion and voting on Demands for Grants for the year 2025-26 of the Ministry of Jal Shakti.
- 5. Guillotining of outstanding Demands for Grants in respect of Union Budget for the year 2025-26.
- 6. Consideration and passing of the Finance Bill, 2025.

## 12.15 hrs